

**RECOMMENDATIONS OF KHUSRO
COMMITTEE**

1457. **SHRI SANTOSH KUMAR GANGWAR**: Will the Minister of **FINANCE** be pleased to state:

(a) whether the Khusro Committee constituted by Reserve Bank of India have made any recommendations about district co-operative banks;

(b) if so, the details thereof;

(c) whether there is any proposal to formulate a common code for all the district co-operative banks in various states; and

(d) if so, the time by which it is proposed to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b) The Agricultural Credit Review Committee (Chairman, Prof. A. M. Khusro) has reviewed the working of the rural financial system in the country and evaluated the major problems and issues currently affecting the same. The recommendations made by the Khusro Committee about District Co-operative Banks (DCCB) are summarised as follows:—

(i) Each DCCB should chalk out a vigorous programme of deposit mobilisation with the guidance and assistance of State Co-operative Bank (SCB). Various publicity and public relations techniques focussing more particularly on small savings will have to be devised by SCB/DCCBs.

(ii) DCCB should be permitted to lend to non-members to the extent of not more than 20% of the deposits raised by them. The non-members so financed should be made nominal/associate members without any voting rights.

(iii) DCCB should train secretaries of PACS and should conduct orientation programmes for members of the Managing Committee of all PACS, to enable Committee members to fulfil their role effectively.

(iv) Training of personnel of SCB/DCCB should also be strengthened.

(v) DCCB should have regular meetings with PACS, to interact on problems of mutual interest and also developmental activities.

(vi) The SCB/DCCB should help in building up infrastructural facilities such as banking counters etc. for PACS by creating a Co-operative Development Fund.

(vii) The gross margin requirements for DCCBs were recommended to be 3.5% by the ACRC.

(c) and (d) There is no proposal to formulate a common code for District Co-operative Banks in various States, other than that already prescribed under the existing laws. Moreover, National Bank for Agricultural and Rural Development (NABARD) also issues guidelines to DCCBs from time to time.

SAINIK SCHOOLS

1458. **SHRI SANTOSH KUMAR GANGWAR**:

SHRI P. C. THOMAS:

Will the Minister of **DEFENCE** be pleased to state:

(a) the percentage of students of Sainik Schools selected for National Defence Academy during the last three years, year-wise;

(b) the steps proposed to be taken to improve the functioning of these schools;

(c) whether there is any proposal to open more such schools and to bring the same directly under the Ministry; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) The percentage of Sainik School students selected for admission in the National Defence Academy out of those who appeared for the Entrance Examination during the last three years is as under:—

Year	Percentage
1988	6.58
1989	5.00
1990	4.18

(b) The functioning of Sainik Schools is reviewed regularly. Some of the important steps taken during the last four years are :—

- (i) Improvement in the terms and conditions of service of the Sainik School employees to attract better talent.
 - (ii) Special Coaching for the new entrants.
 - (iii) Implementation of the important recommendations of the Academic Study Group.
 - (iv) Provision of special coaching for the students taking the Entrance tests.
- (c) No, Sir.
- (d) Does not arise.

WIDENING OF NATIONAL HIGHWAY NO. 47

1459. SHRI RAMESH CHENNI-THALA: Will the Minister of SURFACE TRANSPORT be pleased to state :

- (a) the total amount spent for the widening of the National Highway No. 47 and the progress made so far; and
- (b) the time by which the work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b) National Highway No. 47, lying partly in Tamil Nadu and partly in Kerala, is already 2 lane in its entire length. Further, widening to four lane is proposed from Alwaye to Vytilla (16 km) and Aroor to Shertallai (21 km) in Kerala under Asian Development Bank assistance. Construction has not yet started as land is still to be acquired. It is too early to indicate time of completion of the project.

LOANS FROM FOREIGN COUNTRIES

1460. SHRI RAMESH CHENNI-THALA :
 SHRI HARI KISHORE SINGH:

Will the Minister of FINANCE be pleased to state :

- (a) whether the Government propose to take new loans from foreign countries;
- (b) if so, the details in this regard; and
- (c) the terms and conditions to be fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : (a) Yes, Sir.

(b) and (c) Negotiations with foreign countries for loans is a continuous process. The details, terms and conditions of such loans are known after the agreements are finalised.

SETTING UP OF A BENCH OF A.P. HIGH COURT AT GUNTUR

1461. SHRI V. SOBHANADREESWARA RAO: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

- (a) whether there is a persistent demand for setting up a bench of Andhra Pradesh High Court at Guntur;
- (b) if so, the decision taken in the matter;
- (c) the time by which this bench is likely to be set up; and
- (d) if no decision has been taken so far, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) : (a) Representations seeking establishment of Benches of Andhra Pradesh High Court at Guntur, Vijayawada and Visakhapatnam have been received.